

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated Shillong, the ____ February 2018.

Hon'ble the Chief Justice vide order dated 08.02.2018 is pleased to constitute Single Bench respectively for Monday the 12th February, 2018 as under.

Single Judge Bench of Hon'ble Mr. Justice S. R. Sen would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Single Bench from 10:30 AM to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No. 2.

By order


REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/125-A,

Dated Shillong, the 3rd February 2018.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
5. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
6. The Registrar (Administration), High Court of Meghalaya, Shillong.
7. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
8. The Chief Librarian, High Court of Meghalaya, Shillong.
9. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
11. The Central Government Counsel, High Court of Meghalaya, Shillong.
12. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
13. President / Secretary, High Court Bar Association, Shillong.
14. President / Secretary, Shillong Bar Association, Shillong.
15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
16. The Court Masters, High Court of Meghalaya, Shillong.
17. Notice Board.
18. Office File.


REGISTRAR GENERAL